

SPECIAL BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/19(KB)2023  
IA(I.B.C)/538(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDIAN BANK VS SHRI SHARANJIT SINGH
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr.Santosh Kr.Ray,Adv. ] For the Financial Creditor  
Ms.Rituparna Sanyal,Adv. ]  
Mr.Zeba Khan,Adv. ]  
Ms.Muskan Saha,Adv. ]

Mr.Udit Agarwal, Adv. ] For the RP

**ORDER**

1. Ld. Counsel on both sides present.
2. Registry is directed to issue notice to the Personal Guarantor by speed post and email and place tracking information on record. Dasti service is also permitted.
3. Post the matter on **11/06/2024**.
4. In the meantime Personal Guarantor to file its reply affidavit.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ